## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 2080/2019 in DFR No. 2333/2019 (IA 2080/2019 - For condonation of delay in filing the Appeal)	BSES Yamuna Power Ltd VS Delhi Electricity Regulatory Commission	2333/2019 Dated 14/10/2019	25/11/2019		27/11/2019 Court - 1
2	APL No. 399/2019	NTPC Limited VS Chhattisgarh State Power Distribution Company Limited & Ors.	2335/2019 Dated 15/10/2019	25/11/2019		27/11/2019 Court - 1
3	APL No. 397/2019 & IA 2083/2019 & IA 2084/2019 (IA 2083/2019 - For exemption from filling certified copy of impugned order & IA 2084/2019 - For interim relief)	BSES Yamuna Power Ltd & Anr. VS Delhi Electricity Regulatory Commission & Ors.	2341/2019 Dated 17/10/2019	25/11/2019		27/11/2019 Court - 1
4	IA 1863/2019 in DFR No. 2337/2019 (IA 1863/2019 - For condonation of delay in filing the Appeal)	Essar Power Gujarat Limited VS Central Electricity Regulatory Commission & Ors.	<b>2337/2019</b> Dated 15/10/2019	25/11/2019		27/11/2019 Court - 1